

F. No. 296/4/2018- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, dated the **02.07.2018**

Office Memorandum

Subject:- Weekly Report in respect of important developments in CBEC for the week –25.06.18 to 29.06.18 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –25.06.18 to 29.06.18.

1. Administrative Changes:-

- Order regarding posting of Shri Ranjan Kumar Sahoo, Pr. Commissioner, DGRI, Delhi as Director General of Vigilance/CVO of Central Board of Indirect Taxes and Customs (CBIC) has been issued vide Office Order No. 103/2018 dated 25.06.2018.
- Order regarding relieving of two IRS Group 'A' officer working as OSD to the Chairman, CBIC has been issued vide Office Order No. 104/2018 dated 28.06.2018.

2. Legislative Changes:-

- Notification No. 50/2018-Cus, dated 30.06.2018 has been issued to provide the tariff concession for implementation of Fourth Round of Asia Pacific Trade Agreement concessions to the goods of the description specified in column (3) of the table hereto annexed and falling under the chapter.

(Hemambika R. Priya)
Commissioner(Coordination)

1. Chairperson, CBIC
2. Member (Admn)
3. Member (GST)
4. Member(IT)
5. Member(CX)
6. Member(Customs)
7. Member(Budget)

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